

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No.2467 of 1996

Dated New Delhi, this 27th day of November, 1996.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

Dr Rashmi Jain
R/o Flat No.135-A
Pocket-A, G.T.B. Enclave,
Dilshad Garden,
DELHI-110093.

... Applicant

By Advocate: Shri M. K. Singh

versus

1. Govt. of N.C.T. Delhi
through Principal Secretary
DELHI.

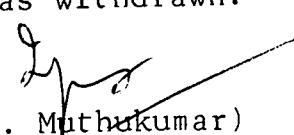
2. Medical Superintendent,
Guru Tegh Bahadur Hospital
Shahdara
DELHI-110093.

... Respondents

O R D E R (Oral)

Shri K. Muthukumar, M(A)

The learned counsel for the applicant prays that
he may be allowed to withdraw the application.
Accordingly, the application is dismissed as withdrawn.


(K. Muthukumar)
Member(A)

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